

**EMPLOYMENT OF PERSONS DISPLACED ON
ACCOUNT OF ACQUISITION OF LAND FOR
H.S.L., ROURKELA**

f SHRI DHANANJOY

•668. <(MOHANTY:

1_ SHRI B. C. PATTANAYAK:

Will the Minister of STEEL AND HEAVY INDUSTRIES be pleased to state the number of persons who were displaced on account of acquisition of land for the Hindustan Steel Limited, Rourkela and who have been provided with regular employment in the steel plant?

THE MINISTER OF STEEL AND HEAVY INDUSTRIES (SHRI C. SUBRAMANIAM) : 2,444 families were displaced on account of land acquisition and 1,133 displaced persons have so far been provided with regular employment in the steel plant.

**WHITE-KHADI UNIFORMS TO CLASS IV
EMPLOYEES**

•669. SHRI R. N. KAKATI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have under consideration any proposal to give white-khadi uniforms to their Class IV employees; and

(b) if so, whether any instruction has been issued in this regard to various Ministries?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI B. N. DATAR): (a) Class IV employees other than those not engaged on regular office duties like Farashes, Chowki-dars, etc. are already being given white khadi uniform during summer.

(b) Yes.

**SALE OF BYE-PRODUCTS OF INDIAN OIL
REFINERIES LTD.**

•670. SHRI R. N. KAKATI: Will the Minister of MINES AND FUEL be pleased to state:

(a) whether the Indian Oil Refineries Limited are selling their bye-products to the Indian Carbon Company; if so, at what rates; and

(b) at what rates the same materials are imported from abroad?

THE DEPUTY MINISTER IN THE MINISTRY OF MINES AND FUEL (SHRI R. M. HAJARNAVIS): (a) The Indian Refineries Ltd. are selling all saleable Petroleum Coke produced by Nunmati Refinery to Indian Carbon Company through the Indian Oil Company Limited. The price agreed is Rs. 124/- per metric ton exclusive of excise duty, State or Central Sales Tax and all other taxes which will be paid at actuals. This price is ex-Nunmati.

(b) No reliable information about the rates of imported Petroleum Coke is known to us.

KOLAR GOLD MINES

•671. SHRI BAIRAGI DWIBEDY: Will the Minister of FINANCE be pleased to state:

(a) whether any decision has been taken on the transfer of the Kolar Gold Mines to the Centre; and

(b) if so, what are the terms on which the transfer is to be made?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI B. R. BHAGAT): (a) and (b) No, Sir. The matter is still under negotiation with the Government of Mysore.

•672. [Transferred to the 3rd September, 1962.]

**SCIENTISTS ENROLLED IN THE SCIENTISTS'
POOL**

*673. SHRI D. B. DESAI: Will the Minister of SCIENTIFIC RESEARCH AND CULTURAL AFFAIRS be pleased to state:

(a) what is the number of Scientists who have so far been enrolled in the C.S.I.R. Scientists' Pool, since the starting of the Pool;

(b) how many of them have been provided employment in India; and

(c) how many of them have resigned from the Pool and gone abroad as they could not find employment or